## Forum on Film Exchanges for Third World Countries

7991. SHRI MADHAVRAO SCINDIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is proposed to set up a forum on film exchanges in collaboration with third world countries to fulfil the socio-economic aspirations of these countries as also to counter the dominance of the West;
- (b) what steps are proposed to safeguard the cultural interests of the third world;
- (c) whether any reference was made to this subject during the Non-Aligned Meeting; and
  - (d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) No Forum has been set up on Film Exchanges in collaboration with the Third World Countries. However, this Ministry has Cultural Exchange Programmes with some of the Third World Countries. Most of these Cultural Exchange Programmes involve, inter-alia, exchange of films, participation in International Film Festivals, visit of film delegations, exchange of film personnel, etc.

(c) and (d) No special mention was made about setting up a Forum on Film Exchanges during the Non-Aligned Meeting but the meeting underlined the need for bilateral, international and multi-lateral co-operation among Non-aligned Countries in the field of education and culture.

## Progress of Vindhyachal Super Thermal Power Project

7992. SHRI MADHAVRAO SCINDIA: Will the Minister of ENERGY be pleased to state;

- (a) the progress achieved in the construction of Vindhyachal Super Thermal Power Project by the National Thermal Power Corporation;
- (b) the details in regard to the requirement of land, estimated cost and likely time for its completion; and
  - (c) the benefits to accrue therefrom?

THE MINISTER OF STATE THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) to (c) The first stage  $(6 \times 210 \text{ MW})$  of Vindhyachal Super Thermal Power Project alongwith associated transmission lines has been sanctioned in 1982-83 at an estimated cost of Rs. 1110.42 crores. Out of 6100 acres of land required for the project, about 350 acres of land has been handed over to National Thermal Power Corporation (NTPC) and site levelling work for the main plant area has commenced. The first unit (210 MW) of this project is expected to commissioned by the about middle of 1987 with successive units following at successive intervals of six months each.

## Legal Aid Camps Organised in States

7993. SHRI ARJUN SETHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that under the scheme sponsored by Central Government, some legal aid camps were arranged in 1981-82 and in 1982-83 in the country;
- (b) if so, the number and names of the States covered and benefited by such camps;
- (c) whether such camps were also held in the State of Orissa during the above period; and
- (d) if so, the details regarding the places, district-wise where such camps were organised?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) Yes, Sir.